

FORM B **PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S ANANDA BHARATHI FERTILIZERS (I) PVT LTD

SNo.	Particulars	Details
1	Name of corporate debtor	M/s Ananda Bharathi Fertilizers (I) Pvt Ltd
2	Date of incorporation of corporate debtor	14/02/2011
3	Authority under which the corporate debtor is incorporated/registered	RoC - Hyderabad
4	Corporate Identity No/Limited Liability Identification No. of corporate debtor	U74999TG2011PTC072596
5	Address of the registered office and principal office (if any) of the corporate debtor	Registered Address: Flat No 601, Visista Apartments, Plot No 125 Phase I, Kalyan Nagar Colony, Vengal Rao Nagar, Hyderabad, Telangana 500038
6	Date of closure of Insolvency Resolution Process	03.12.2025
7	Liquidation commencement date of corporate debtor	03.12.2025 (Order uploaded on NCLT site on 04.12.2025)
8	Name and registration number of the insolvency Professional acting as liquidator	MS Mano Ranjani IBB/IPA-001/IP-P00736/2017-2018/11235 AFA valid up to 30.06.2026
9	Address and e-mail of the liquidator, as registered with the Board	Flat 122, Vasavi Indraprastha Street 1, Czech Colony, Sanathnagar Hyderabad 500018 Telangana. Email: mano3ranjani@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	MetLaws, Unit 208, Fairmount Fortune One Nr Erragadda Metro Station Czech Colony, Sanathnagar Hyderabad, Telangana 500018. Email: anandabharathi.cirp@gmail.com
11	Last date for submission of claims	02.01.2026

NOTICE is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the **M/s Ananda Bharathi Fertilizers (I) Pvt Ltd**, on 03.12.2025 u/s 33 of Insolvency & Bankruptcy Code, 2016.

The stakeholders of M/s Ananda Bharathi Fertilizers (I) Pvt Ltd are hereby called upon to submit their claims with proof on or before 02.1.2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

MS Mano Ranjani, Liquidator
M/s Ananda Bharathi Fertilizers (I) Pvt Ltd
IBBI/IPA-001/IP-P00736/2017-2018/11235
AFA Valid upto 30.06.2026

Date: 09.12.2025
Place: Hyderabad